NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CP/681/(IB)/2017 PETITION NUMBER

NAME OF THE PETITIONER(S)

: KAMACHI INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: URC CONSTRUCTION PVT LTD

UNDER SECTION

: 9 RULE 6

1. Preethi: S. Franch Counsel for let tioner Greet to Advocates Represented by S.No.

Representing counsel for the petitioner present. No representation on behalf of the Respondent. Petitioner counsel stated that the matter has been settled between the parties and the petitioner has received the amount of the claim. Joint memo of settlement signed by both the parties is filed. Hence this matter is disposed of as closed.

ORDER

- sel-(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /da/

-ser (K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)